

# Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 4549/2020  
(S.W.P. No.2660/2015)

Tuesday, this the 4<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Farida Jan, aged 39 years  
W/o Mohammad Amin Dar  
r/o Chanapora, Srinagar

..Applicant

(Mr. Aftab Ahmad, Advocate)

VERSUS

1. State of J & K through Commissioner/Secretary to Government, Social Welfare Department, Civil Secretariat, Srinagar/Jammu
2. Director Social Welfare Department, J & K, Srinagar
3. Mission Director ICDS, J & K, Srinagar
4. District Programme Officer, ICDS, Budgam
5. Child Development Project Officer Bagat I Kanopora

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)



**ORDER (ORAL)****Justice L. Narasimha Reddy:**

This T.A. is referable to SWP No.2660/2015 filed before the Hon'ble High Court of Jammu & Kashmir, claiming the relief in relation to the post of Anganwari. The Tribunal does not have jurisdiction over such matters.

2. The Registry is directed to return the file to the Hon'ble High Court of Jammu & Kashmir.

( **Mohd. Jamshed** )  
Member (A)

( **Justice L. Narasimha Reddy** )  
Chairman

**May 4, 2021**  
/sunil/rk/dsn/